

खाने लगती है ? क्या मंत्रालय ने इस छोरे कोई ध्यान दिया है कि यदि खाद को ठीक सुविधापूर्वक इस्तेमाल किया जाना है, तो किसान को छाबपाशी की सुविधाये दी जाये, क्योंकि वे दोनों इन्टरलिक्ड हैं ?

SHRI ANNASAHEB P. SHINDE : This is also engaging our attention. A very large demonstration programme has been taken up in consultation with the State Governments. We are seized of it.

Taking over of Assam Silimanite Factory by Bokaro Steel Plant

*247 **SHRI DINESH JOARDER :** Will the Minister of STEEL & MINES be pleased to state:

(a) whether any negotiations have taken place by Bokaro Steel Plant to take over the Assam Silimanite Factory which is in the privat sector;

(b) whether Government are aware that the owners of the Assam Silimanite factory are facing prosecution for making false claims and the factory has incurred a liability of Rs. 60 Lakhs due to mismanagement; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) Bokaro Steel Limited has been examining the feasibility of taking over a Refractory Plant and, in this connection, have had discussions with Assam Silimanite Ltd, as well as some other units in the private sector.

(b) Government are aware of the liabilities of the Company and also the fact that the Registrar of Companies had filed a case against the company for certain violations of the Companies Act.

(c) There is yet no proposal before Government for purchase of the Company by Bokaro Steel Limited. If such a proposal is received, all relevant factors will be taken into considerations before taking a decision on it.

SHRI DINESH JOARDER: Sir, may I know whether the Assam Silimanite factory has a capacity to produce the specified quality and the required quantity of fire-bricks, as it is alleged that it never can produce such sophisticated fire-bricks of Russian specification as required by the Bokaro steel plant? On the other hand, the Asian Refractories, Bhandardihi, is a modern plant, and may I know whether the Government have enquired if it can be a better proposition to purchase the same instead of purchasing the Assam Silimanite factory which was originally purchased by the Wali Brothers at UPCC at Rs. 1.4 crores and now its value is going to be fixed, as is alleged, at Rs. 2 crores, an over estimation of the price of the factory? May I know whether this is correct or not ?

SHRI SHAH NAWAZ KHAN: The Assam Silimanite Refractory can produce the bricks that are required by Bokaro. It will require some remodelling and some extra expenditure will have to be incurred. It will take about two years to go into production. The other factory, the Asian Refractory, is also good. I quite agree with him that it could also serve the purpose. A committee is going in to all these aspects and we have an open mind. There are three refractories under consideration. They are examining the pros and cons of taking over one or more of these; that is under consideration. No firm decision has been taken so far.

SHRI DAMODAR PANDEY : Is the Minister aware of the fact that almost the entire investment of Assam Silimanite has come from the public exchequer either in the shape of loan or by some other method and the employer is misappropriating the money ? He is not making payment to

the workers regularly. For the last three or four months no payment has been made, for which an enquiry committee has been set up by the State Government. So, will it not be desirable to take over the factory immediately without any further delay?

THE MINISTER OF STEEL AND MINES (SHRI MOHAN KUMAR MANGLAM) : As my colleague, the Minister of State, has already mentioned, a committee has been appointed consisting of Mr. Appu Rao, Director, Hindustan Steel Limited, a representative of Bokaro Steel Limited, and the Senior Industrial Adviser in the ministry, Mr. Hari Bushan. We expect their report within this month itself. All the matters raised by the hon. members including my hon. friend there will be taken into consideration before coming to a final decision in the matter.

Industrial Peace in Public Undertakings

*248. **SHRI N. K. SINHA** : Will the Minister of **LABOUR AND REHABILITATION** be pleased to state the steps taken to ensure an era of Industrial peace in the country with special reference to the working of public undertakings ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BAL GOVIND VERMA) : The Settlement machinery envisaged under the Industrial Disputes Act, 1947, together with voluntary arrangements like the Code of Discipline, govern industrial relations in the public as well as private sector undertakings. The main effort is to minimise industrial disputes through the processes of preliminary discussions, informal mediation, conciliation and adjudication or arbitration, as necessary, under the existing statutory and voluntary arrangements; Government have also been holding discussions with the workers and employers' representatives with a view to evolving agreed measures for securing needed improvements in the industrial relations system.

SHRI N. K. SINHA : In view of the fact that 1970 was the worst year from this point of view, do Government propose to bring about some kind of structural changes in the organisation of trade unions and also in the management style and also provide for a permanent machinery to settle disputes and introduce some kind of educational and cultural revolution in the factories ?

SHRI BALGOVIND VERMA : So far as changes in the structure of the unions as well as the management of factories are concerned, discussions are being held with the representatives of employees and employers and we have not come to any concrete conclusion. Government are of the opinion that there must be some sort of a change in the structure of the management and workers must be made to feel that they are members of the management and they should share the responsibility of the management as well. But nothing has come out so far. It is under discussion. Regarding permanent machinery, the National Labour Commission is of the opinion that the system which has been in vogue is not of a very satisfactory nature. Therefore, a conference was held of employees and employers on 20, 21 and 22nd last month respectively. Some consensus has been reached on broad issues but no concrete proposals have come forward. Government have asked the employees to consult among themselves and put forward certain suggestions which may be considered by the Government.

SHRI N. K. SINHA : What are the terms of the agreement so far reached ? Secondly, some kind of cultural and educational revolution on patristic lines has to be brought about inside the factory. What has the Government to say about that ?

SHRI BALGOVIND VERMA : Government have a scheme for workers' education. Workers are collected from every undertaking and they are put under training. Then these workers go and take classes inside the undertaking. This process is going on. But we are not getting it